

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2017 &
IA NO. 414 OF 2017**

Dated : 15th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Orange Bercha Wind Power Pvt. Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Samarth Kashyap for R-1
Mr. Aashish Anand Bernard
Mr. Paramhans Sahani for R-2 & R-3
Mr. Nitin Gaur
Mr. G.L. Pandey for R-4

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **30-04-2019**.

**(S. D. Dubey)
Technical Member**
tpd/pk

**(Justice Manjula Chellur)
Chairperson**